Annexure-7

Name of the Corporate Debtor: INDORE DEWAS TOLLWAYS LIMITED

Date of Commencement of Liquidation: 25th February, 2025 (Order Received Date: 27th Feb, 2025)

List of stakeholders as on: 29th March 2025 (being the last date for submission of claims)

List of Operational Creditors (Government Dues)

	(Amount in ₹														
SI.			Details of claim received							Amount of	Amount	Amount o	ofAmoun	Remarks,	
No										contingent	of any	claim	t of	if any	
	Department	Government		claimed		of claim	Amount covered by lien or attachment pending disposal	attachment removed?	% share in total amount of claims admitted		mutual dues, that may be set off	rejected	claim under verifica tion		
1	Goods and Service Tax	The Assistant Commissioner, CGST & Central Excise Division-IV, Indore.	04-03- 2025	1,24,20,921.00	NIL	-	-	-	-	-	-	1,24,20,921.0		DISPUTED AND RAISED DURING MORATORI UM	



1

· · · · · · ·